GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4093 TO BE ANSWERED ON THE 25TH MARCH, 2025

CURRENT STATUS OF CROP INSURANCE CLAIMS

4093. SHRI RAM SHIROMANI VERMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the reasons for delay in payment of Insurance claims to farmers under PMFBY; and
- (b) the current status of crop insurance claims under the above scheme in Sharavasti and Balrampur divisions of Sharavasti Parliamentary Constituency in Uttar Pradesh?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): All the major work like selection of insurance model, selection of Insurance Companies through transparent bidding process, enrollment of farmers, assessment of crop yield/crop loss for calculation of admissible claims are being performed by the concerned State Government or Joint Committee of State Government officials and concerned insurance company as per provisions of the Pradhan Mantri Fasal Bima Yojana (PMFBY). The roles and responsibilities of each stakeholder are defined in the Operational Guidelines of the scheme for the proper execution of the scheme.

Although majority of the claims are settled within the timelines prescribed under the scheme, some complaints have been received about non-payment, delayed payment and under payment of claims on account of incorrect/delayed submission of insurance proposals by banks; discrepancy in yield data & consequent disputes between State Government and insurance companies, delay in providing State Government share of funds, non-deployment of sufficient personnel by insurance companies etc. Most of the complaints have been suitably addressed as per the tiered grievance redressal / dispute resolution mechanism put in place under the scheme.

(b): The data in PMFBY is not maintained constituency wise or division wise. However, status of number of farmer applications enrolled and claims paid in Sharavasti and Balrampur districts of Uttar Pradesh under PMFBY during 2019-20 to 2022-23 is given below:

District	Farmer's Applications (in Nos.)				Claims Paid (Rs. In Crores)			
	2019-20	2020-21	2021-22	2022-23	2019-20	2020-21	2021-22	2022-23
Balrampur	19,697	13,715	14,612	30,372	0.42	0.79	1.14	13.15
Shravasti	39,493	39,345	41,156	47,303	4.76	3.61	13.60	18.85